No.Civil Judge/JMIC/NHN/READER/2021 - 19-66
Office of the Civil Judge-cum-Judicial Magistrate Ist Class, Nahan, District Sirmaur, H.P.

Dated Nahan the April 30, 2021.

OFFICE ORDER

In compliance of Order No.HHC/RG/C-19/2020-58 dated 24th April, 2021 of the Hon'ble High Court of Himachal Pradesh, Shimla, with a view to minimize the footfall in the Courts due to alarming rise in the COVID-19 cases, it is ordered that this Court shall take up only urgent cases/matters by virtual/physical mode, whichever is more practicable till further orders and the cases fixed w.e.f. 03-05-2021 to 03-05-2021 shall be taken up for effective hearing in the following manner:-

Civil and Criminal Cases fixed for		Criminal Cases shall be taken up for effective hearing on
03-05-2021	15-07-2021	28-07-2021
04-05-2021	08-07-2021	22-07-2021
05-05-2021	09-07-2021	23-07-2021
06-05-2021	12-07-2021	24-07-2021
07-05-2021	16-07-2021	29-07-2021

Apart, the inquiries of the Juveniles before the Juvenile Justice Board, Sirmaur at Nahan, shall be taken up for effective hearing in the following matter:-

Inquiries of Juveniles fixed for	Now shall be taken up for effective hearing on	
04-05-2021	29-6-2021	
05-05-2021	29-6-2021	
06-05-2021	30-06-2021	

The Instructions and Standard Operating Procedure-SOPs issued from time to time shall remain in operation.

(Geetika Kapila) Livil Judge-cum-JMIC, Nahan, District Sirmaur, H.P.

Endst.No.Civil Judge/JMIC/NHN/READER/2021- (pod Dated: 03/05/2/)
Copyfor information and necessary action is forwarded to:

- 7. The learned District and Sessions Judge, Sirmaur District at Nahan for information, please.
- 2. The District Attorney, Nahan.
- 3. The President Bar Association, Nahan, Paonta Sahib, Rajgarh, Sarahan and Shillai.
- The Assistant Programmer/System Assistant of this Division to upload the office order on the Court website.
- 5. The Reader and Ahlmads of this office.
- 6. Notice Board of this office.

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Civil Judge-cum-JMIC, Nahan, District Sirmaur, H.P.